

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**


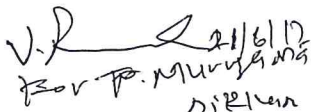
**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/312/ (IB)/2017
NAME OF THE PETITIONER(S) : ASHER SAMPET & CO. & SARASWATHI COTTON CO.
NAME OF THE RESPONDENT(S) : MALINI TEXTILES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

<p>① TK BHASKAR VIKRAM P. JAIN SHRUTI KRISHNAN SHWETHA VASUDEVAN</p>	<p>COUNSEL FOR THE RESPONDENT</p>	<p></p>
<p>2. T. Murugamanikam</p>	<p>Counsel for Petitioner</p>	<p> 21/6/17 for T. Murugamanikam</p>

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that the senior counsel could not attend the Tribunal today due to personal inconvenience and prayed time for complying with the statutory requirements in this matter. Time extended at request. Put up on 10.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)